

HIGH COURT, CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 893-RG.

Dated, Calcutta the 22nd February, 2022.

In furtherance of this Court's Notification No. 4346 – RG, dated 2nd November, 2021, regarding Direct Recruitment from members of the Bar to the cadre of District Judge (Entry Level), 2021 in the West Bengal Judicial Service, the following lists (List – A, List – B & List – C) along with the date, time and venue of the preliminary examination (OMR based) are being published for general information.

LIST – A : This list contains the names of **155** applicants whose applications are found in order and they are allowed to appear in the OMR based preliminary examination (Phase-I).

LIST – A

Sl. No.	Name of the Candidate	Father's/ Husband's Name
1	Seshadri Dubey	Late Himadri Kumar Dubey
2	Monimoy Mandal	Mukti Pada Mandal
3	Jaydip Roy Chowdhury	Late Dilip Roy Chowdhury
4	Ritasree Das Ghosh	Suman Kumar Ghosh
5	Sneha Shaw	Panna Lal Shaw
6	Baisakhi Biswas	Abhishek Ganguly
7	Susnigdha Biswas	Proshanto Kumar Biswas
8	Debobroto Shome	Dulal Shome
9	Bodhisattwa Chatterjee	Amal Kumar Chatterjee
10	Sambhulal Dhar	Sanaklal Dhar
11	Sajal Kumar Mukherjee	Late Kamal Mukherjee
12	Benedita Pahan	Bishnu Pahan
13	Tanumoy Paloi	Tapas Kumar Paloi
14	Firoz Ahmad	Late Tajomul Hussain
15	Aniruddha Datta	Bidhu Bhushan Datta
16	Paramita Das	Angshuman Dutta
17	Joydeep Mukherjee	Jitendra Nath Mukherjee
18	Supabitra Panda	Madan Mohan Panda
19	Ravi Kumar Shah	Late Deo Narayan Shah
20	Amit Kumar Singh	Suresh Prasad Singh
21	Subhrangshu Nath Sarkar	Late Bhupatish Nath Sarkar
22	Kumar Shanti Deep	Late Satya Narayan Azad
23	Siddhartha Sankar Roy	Dulal Chandra Roy
24	Chandan Kumar Barman	Satyendra Nath Barman
25	Satyanarayan Majhi	Late Dharampal Majhi
26	Koushik Singh	Late Tarini Prasad Singh
27	Sankha Das Gupta	Late Samit Kumar Das Gupta
28	Suman Chatterjee	Swapan Chatterjee
29	Tandrima Chakrabarti	Late Bhaskar Chakrabarti
30	Argha Banerjee	Rajendra Nath Banerjee
31	Pratik Bhattacharyya	Late Prasanta Bhattacharyya
32	Ashish Dey	Ajit Kumar Dey
33	Rajdoot Maity	Chandi Charan Maity

Sl. No.	Name of the Candidate	Father's/ Husband's Name
34	Sazzad Ali Khan	Amzad Ali Khan
35	Narayan Prasad	Bharat Bhushan
36	Debasri Halder	Subhasish Muhuri
37	Sanchita Chakraborty	Susanta Kumar Chakraborty
38	Dr. Samir Kumar Shaw	Late Birju Lal Shaw
39	Aiswarjya Gupta	Chittapriya Ghosh
40	Raman Mishra	Chhotelal Mishra
41	Pawan Kumar Gupta	Shankar Prasad Gupta
42	Manilal Ray	Late Surendra Nath Ray
43	Swatilekha Pal	Dr. Manabananda Pal
44	Sourav Bose	Late Indra Nath Bose
45	Nabanita Bhadra	Late Krishna Gopal Bhadra
46	Avik Saha	Ram Gopal Saha
47	Satya Narayan Basak	Dibakar Basak
48	Zinia Mukherjee	Jayanta Chakraborty
49	Parvej Anam	Khairul Anam
50	Mahboob Alam	Late Hamidur Rahman
51	Apurba Das	Adhir Das
52	Anirban Dutta	Late Adwaita Charan Dutta
53	Md. Nuruddin Ahmed	Late Majam Ali Munchi
54	Sk Jahidul Islam Mondal	Sk Abdur Rouf Mondal
55	Shital Sunwas	Md. Israil Sk.
56	Prasanta Kapri	Ananta Kumar Kapri
57	Samarjit Sarkar	Late Sisir Kumar Sarkar
58	Samiul Haque	Sirajul Haque
59	Arindam Biswas	Late Bimalendu Biswas
60	Achinta Bagchi	Late Amal Bagchi
61	Jadu Nath Ghosh	Late Dharendra Nath Ghosh
62	Sovan Kumar Dutta	Ashoke Kumar Dutta
63	Nabin Kumar Sao	Arjun Kumar Sao
64	Ranjana Chatterjee	Late Madhusudan Chatterjee
65	Manish Kumar	Beer Singh
66	Bikash Chandra Das	Bidhu Bhusan Das
67	Abul Hasan	Late Abdul Hasib
68	Partha Sarathi Mukherjee	Parbati Charan Mukherjee
69	Ranjit Kumar Mukherjee	Bhabatosh Mukherjee
70	Paramita Pattanayak	Subhendu Pattanayak
71	Gangadhar Mahato	Narayan Chandra Mahato
72	Abu Fattah Hoque	Samsul Hoque
73	Shraboni Sarkar	Late Ram Sarkar
74	Amit Sankar Bagchi	Late Sankar Nath Bagchi
75	Jitendra Kumar Pandey	Hari Ram Pandey
76	Saugata Bhattacharya	Late Sanath Bhattacharya
77	Kallal Mishra	Kalyan Mishra
78	Biswajit Bose	Late Khudiram Bose
79	Diganta Das	Rajat Kumar Das
80	Nilanjan Chakraborty	Satiranjan Chakraborty
81	Prakash Yadav	Late Mahadev Yadav
82	Mita Bag Dey	Nemai Chandra Bag
83	Supratim Bhattacharya	Madhusudan Bhattacharya
84	Suvra Sen	Tushar Ranjan Sen
85	Anindita Mukherjee	Arun Kumar Mukherjee
86	Shek Raju	Late Shek Umar Ali
87	Santiago Roy	Dharani Kumar Roy
88	Nayantara Bala	Late Jamini Kanta Bala
89	Partha Mukherjee	Sambhunath Mukherjee
90	Manoj Kumar Sadhu	Malay Kumar Sadhu
91	Amiya Mukherjee	Late Dilip Chandra Mukherjee

Sl. No.	Name of the Candidate	Father's/ Husband's Name
92	Monoj Paul	Late Sunil Kumar Paul
93	Tanaya Sengupta	Late Sudhangshu Kumar Sengupta
94	Bikas Ray	Jaydeb Ray
95	Uddipan Chatterjee	Late Uday Chatterjee
96	Kunal Dutta	Gouranga Kumar Dutta
97	Manturam Das	Late Dulal Chandra Das
98	Anango Bhattacharya	Naba Kumar Bhattacharya
99	Kaustav Basu	Late Kanai Lal Basu
100	Md Salim Ali Sanfui	Late Md Saukat Ali Sanfui
101	Suman Das	Subhas Das
102	Rekha Shaw	Late Raghubir Shaw
103	Barnali Mallick	Bijan Kr. Mallick
104	Srabanti Das	Samar Kumar Das
105	Md Arif Wadood	Late Abdul Wadood
106	Afsaruddin Sarkar	Alauddin Sarkar
107	Sonali Chitrakar	Late Dilip Kumar Chitrakar
108	Rapti Sinha	Siddhartha Sinha
109	Kishore Kumar Bhattacharjee	Kartick Pada Bhattacharjee
110	Anindya Koner	Tarak Nath Koner
111	Sanjeev Kumar Sharma	Sh. Sushil K. Sharma
112	Prasanta Kundu	Bimal Chandra Kundu
113	Sk. Fazul-E-Khoda Bin Mustapha	Sk. Golam Mustapha
114	Radhe Shyam Singh	Late Rameshram Singh
115	Subhrojyoti Bhowmick	Late Subrata Bhowmick
116	Soumak Patra	Late Ushakar Patra
117	Sk Imdadul Islam	Late Sk Abdul Karim
118	Sakshi Gopal Choubey	Subhas Chandra Choubey
119	Indra Narayan Patra	Late Kamal Bindu Patra
120	Arindam Mitra	Arun Kumar Mitra
121	Sourabh Sengupta	Shankar Sengupta
122	Arun Kumar Das	Ajit kumar Das
123	Bitan Das	Sudhir Kumar Das
124	Kailash Dutta	Banshagopal Dutta
125	Anit Panda	Asutosh Panda
126	Shyam Kumar Choubey	Hari Shankar Choubey
127	Amritendu Chakraborty	Purnendu Shekhar Chakraborty
128	Tuhin Subhra Raut	Asit Baran Raut
129	Pradyat Saha	Prabhat Saha
130	Smita Chatterjee	Sudipto Ghatak
131	Jasojeet Mukherjee	Ranajit Mukherjee
132	Birendra Pathak	Late Maheshwar Pathak
133	Pinky Chowdhury	Lal Chand Chowdhury
134	Mala Pal (Basak)	Pradip Pal
135	Banani Das	Bimal Kumar Das
136	Sumit Kumar Ray	Sukumar Ray
137	Soumik Ray	Tapas Kumar Ray
138	Bipasha Chatterjee	Parag Neogi
139	Pratyush Patwari	Alok Patwari
140	Sayontan Chowdhury	Late Manas Chowdhury
141	Sanchari Bhadra	Shambhu Nath Bhadra
142	Anindita Santra	Sankar Sarkar
143	Chanchal Sen	Rabin Sen
144	Soumi Bose	Late Madhu Sudan Bose
145	Malay Kumar Roy	Nirad Baran Roy
146	Subhajit Chattopadhyay	Dr. Saibal Chattopadhyay
147	Govinda Kundu	Late Jagannath Kundu
148	Nurun Nabi	Golam Nabi
149	Debanshu Ghorai	Abani Kumar Ghorai

Sl. No.	Name of the Candidate	Father's/ Husband's Name
150	Sudipto Ghatak	Late Jagabandhu Ghatak
151	Soumitra Sinha Sarkar	Late Pranhari Sinha Sarkar
152	Md Hadiur Rahaman	Maula Box Mollick
153	Shrinivas Prasad Shah	Kanhaiya Prasad Shah
154	Bhrigunath Yadav	Bharat Yadav
155	Lalitesh Mani	Late (Sri) Brahamchari Uma Kant Sharma

LIST - B : This list contains the names of **39** applicants. In view of the Notification No. 4346-RG Dated 02.11.2022 there are certain defect(s) in their applications, as specified against their names. These candidates are requested to remove/cure such defect(s) within **February 24, 2022** by appearing personally before the Recruitment Cell, 6th Floor, Sesqui-centenary Building, High Court, Calcutta, between 11 AM to 4:30 PM.

LIST - B

Sl. No.	Name of the Candidate	Father's/ Husband's Name	Remarks
1	Sarbananda Sanyal	Late Mahananda Sanyal	Experience Certificate and character certificate from Bar not submitted.
2	Aslam Ahmed Jamal	Ahmad Jamaluddin	Two photographs unsigned.
3	Shamik Banerjee	Shyamal Banerjee	(1) Unattested documents, (2) Self addressed envelope not produced, (3) Original experience certificate not produced.
4	Tanusree Das	Tarun Kumar Das	Produced experience certificate is found insufficient/ inadequate to determine the fulfillment of qualification criteria [as notified in page 3 under Qualification heading Sub heading -C] read as 'He/ She has been practicing for not less than 7 years as an advocate as on 01.01.2021'.
5	Suranjana De (Sarkar)	Dulal Chandra De	Practising certificate without countersigned from District Judge.
6	Md. Nasim Akhtar Ansari	Late Md. Niramuddin Ansari	No document in support of his Date of Birth is produced.
7	Anindya Ganguly	Late Ashim Chandra Ganguly	Original copy of experience certificate not produced and original character certificate not produced.
8	Moumita Chakraborty	Late Bidyut Ranjan Chakraborty	One character certificate not produced.
9	Ranesh Ranjit Mondal	Ranajit Kumar Mondal	One character certificate not produced.
10	Prosenjit Mukherjee	Gour Chandra Mukherjee	Instead of Original experience certificate the candidate has produced photocopy of experienced certificate.
11	Kalyanasish Biswas	Krishna Kumar Biswas	Some documents annexed without self attestation.
12	Abul Barkat	Md. Sakhauddin Mondal	(1) Two photographs are unsigned, (2) LLB certificate not produced.
13	Arindam Dutta	Mriganka Dutta	All photographs are unsigned.
14	Chirantan Debnath	Rajendra Kr Debnath	Produced experience certificate is found insufficient/ inadequate to determine the fulfillment of qualification criteria [as notified in page 3 under Qualification heading Sub heading -C] read as 'He/ She has been practicing for not less than 7 years as an advocate as on 01.01.2021'.

Sl. No.	Name of the Candidate	Father's/ Husband's Name	Remarks
15	Sutapa Chatterjee	Sibdas Chatterjee	(1) Application without full signature, (2) One character certificate from Vice-president/President/Chairman of Bar not produced, (3) Experience certificate not produced by Bar One supportive affidavit from candidate attached.
16	Chiranjit Roj	Susanta Roj	Produced experience certificate is found insufficient/ inadequate to determine the fulfillment of qualification criteria [as notified in page 3 under Qualification heading Sub heading –C] read as 'He/ She has been practicing for not less than 7 years as an advocate as on 01.01.2021'.
17	Debdas Dutta	Radhashyam Dutta	As per his declaration, he has joined in KPT as Senior Law Officer. No documents regarding his appointment or NOC for appearing in DRB 2021 is produced.
18	Kausik Roy	Jogen Roy	One character certificate not produced.
19	Saurav Chatterjee	Dipak Chatterjee	(1) Copy of Enrollment Certificate not produced, (2) One character certificate produced in photocopy, (3) All photographs are unsigned.
20	Payel Hati (Dutta)	Partha Hati	Produced experience certificate is found insufficient/ inadequate to determine the fulfillment of qualification criteria [as notified in page 3 under Qualification heading Sub heading –C] read as 'He/ She has been practicing for not less than 7 years as an advocate as on 01.01.2021'.
21	Chaiti Dey Mallick	Santanu Mallick	One character certificate not given.
22	Prashant Agrawal	Uma Shankar Agrawal	Both photographs unsigned.
23	Anal Rai	Mohan Singh Rai	All photos are unsigned.
24	Soma Kanjilal	Dr. Debmalya Maity	Photocopy of Enrolment letter not produced.
25	Mithu Bhattacharya	Late Arun Kumar Bhattacharya	Two photographs unsigned. Experience certificate is signed before date of Notification by District Judge on 02.04.2019. Produced experience certificate is found insufficient/ inadequate to determine the fulfillment of qualification criteria [as notified in page 3 under Qualification heading Sub heading –C] read as 'He/ She has been practicing for not less than 7 years as an advocate as on 01.01.2021'.
26	Partha Pratim Karjee	Bimal Kumar Karjee	(1) One Character certificate from Secretary/ President/ Vice-president, of Bar not produced. (2) Regarding submission of character certificates undertaking given. (3) Photocopy of prayer for NOC produced but NOC not submitted.
27	Amir Safique Molla	Late Ansar Ali Molla	One character certificate in original not produced as per notification.
28	Sk Afrojul Haque	Sk Sirajul Haque	Produced experience certificate is found insufficient/inadequate to determine the fulfillment of qualification criteria [as notified in page 3 under Qualification heading Sub heading –C] read as 'He/ She has been practicing for not less than 7 years as an advocate as on 01.01.2021'.
29	Ziaul Haque Ansari	Ali Haider Ansari	(1) Both photographs unsigned, (2) Unattested document, (3) Enrolment section letter number as mentioned in the Character Certificate and Enrollment Certificate does not tally with Enrollment Section letter.
30	Barnali Chattopadhyay	Nilkamal Chattopadhyay	Both photographs unsigned.
31	Raja Savyasachi Saha	Dulal Chandra Saha	Unattested documents.

Sl. No.	Name of the Candidate	Father's/ Husband's Name	Remarks
32	Sanjukta Roy	Dr. Dipak Kumar Roy	Unsigned photographs.
33	Rupali Biswas	Amit Kr. Kundu	Enrolment number does not tally with enrolment letter.
34	Soma Biswas	Late Nimai Chand Biswas	NOC not submitted.
35	Srijani Bhattacharya Mukherjee	Dr. Satchidananda Bhattacharya	Date of Birth doesn't match with the produced documents.
36	Gouri Barman	Prem Hori Barman	One self-addressed envelope with postage stamp of Rs. 42/- not submitted. Photocopy of enrolment certificate not submitted. Two character certificates as per Notification No. 4346-RG dated 2nd November, 2021 not submitted.
37	Sanjib Thakur	Chandra Bhan Thakur	Un-attested documents produced.
38	Iti Gupta	Swatantra Kumar Gupta	Practicing certificate from 02.01.2008 to 30.05.2018 not furnished. 7 (seven) years continuous practice as an Advocate as on 01.01.2021 not submitted.
39	Ambuj Kumar	Late Sri Jitendra Lal Das	Counter signature of District Judge not done on experience-cum-character certificate.

LIST - C : This list contains the names of **03** applicants whose applications are found defective for non-fulfillment of eligibility criteria, as specified against their names, as per Notification No. 4346 – RG, dated 2nd November, 2021. Accordingly, they are declared as ineligible to appear in the instant recruitment process.

LIST - C

Sl. No.	Name of the Candidate	Father's/ Husband's Name	Remark
1	Saumya Mondal	Joydeb Mondal	Under age No examination fees are deposited.
2	Minakshi Chakraborty	Samir Kr Chakraborty	She has been practicing less than 07 (seven) years.
3	Arindam Bhakat	Ajit Kumar Bhakat	Under age

DATE, TIME & VENUE OF PRELIMINARY EXAMINATION (OMR BASED)

<u>DATE</u>	<u>TIME</u>	<u>VENUE</u>
12 th March, 2022	1:00 P.M. to 02:00 PM	Public Service Commission, West Bengal, 161-A, S.P. Mukherjee Road, Kolkata - 700 026.

*** The candidates must report to the examination centre at 11:30 A.M. positively on the date of the examination.

Mere participation in the preliminary test (phase-I) shall not create any equity in favour of the candidates.

Admit Cards whose names are appearing in the **List – A** are being despatched through Speed Post. The candidates (**List – A**) who would not receive their admit cards by 8th March, 2022 may collect their duplicate admit cards, by appearing personally, from the office of the **Recruitment Cell, 6th Floor, Sesqui-centenary Building, High Court, Calcutta 09/03/2022 (Wednesday) and 10/03/2022 (Thursday) from 11:00 AM to 04:30 PM** on production of a duly signed passport size coloured photograph (identical as produced along with application) along with any original photo identity proof (viz. Epic Card / Aadhaar Card / Driving Licence / Passport) with a photocopy thereof.

Admit Cards of the candidates, whose names are appearing in the **List – B**, shall be issued and handed over to them only after removal of defect(s), as specified against their names, within February 24, 2022.

All the candidates are requested to go through the instructions/guidelines, prescribed in their Admit Cards, carefully to avoid any inconvenience(s) and to bring their Original Admit Cards at the time of preliminary examination (OMR based).

NO CANDIDATE SHALL BE ALLOWED TO APPEAR IN THE PRELIMINARY EXAMINATION (OMR BASED) WITHOUT PRODUCTION OF ORIGINAL ADMIT CARD.

All the Candidates are requested to bring one of their original photo identity proof (viz. Epic Card / Aadhaar Card / Driving Licence / Passport et cetera) on the date of preliminary test (Phase-I)

No Travelling Allowance (TA) will be paid to the candidates at any stage of this entire process of selection.

The Authority will implement all social distancing (precautionary) measures as per Government guidelines/directives in current scenario of COVID-19 to ensure health & safety of the candidates on the date of examination. Candidates are required to adhere to the COVID-19 safety guidelines & instructions and COVID-19 directives/advisories of Government (Central & State) applicable on the date of examination including new process for social distancing and hygiene to ensure safety & health of their own and fellow candidates.

For further announcements, all concerned are requested to follow the Court's website www.calcuttahighcourt.gov.in

Sd/-
Registrar General –cum- Secretary,
Selection Board,
High Court, Calcutta.